




**NATIONAL COMPANY LAW TRIBUNAL  
BENGALURU BENCH  
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
BENGALURU BENCH, BENGALURU, HELD ON 23.06.2017.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**  
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 293/15	TP 154/17	Hearing	391/ 394	Add Realty Ltd.,

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
1.	S.VIVEKANANDA for VAB Associates 9845428653	For Petitioner	
2.	Prema Hatti	for Roc	
3.	Narayanan Kumar	for Add Realty Ltd.	

Counsel for petitioner is present. Smt. Prema Hatti, appearing for Smt. M.R. Sinchana, Standing Counsel for RD and ROC is present. Counsel for petitioner reported that he had already filed a petition along with affidavit for modification of the Scheme in pursuance of the objections raised by the ROC. Registry to put up note and further petitioner is directed to file accounting treatment statement issued by the Auditor and also the latest balance sheet.

List it on 11.07.2017.

  
MEMBER (J)

  
MEMBER (T)